

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1384
ANSWERED ON:22.03.2012
REMOVAL OF GENDER INEQUALITIES IN MINORITIES
Reddy Shri Magunta Srinivasulu

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government is taking steps to remove gender inequalities especially among the minorities of our society;
- (b) if so, the details thereof, State-wise including for Andhra Pradesh;
- (c) if not, the reasons therefore; and
- (d) the present status of such inequalities in rural areas compared to urban areas?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) In order to remove gender inequalities among minorities, the Ministry of Minority Affairs has taken following steps exclusively during the 11th Five Year Plan:

(i) In all its Scholarship Schemes which include Pre-matric, Post-matric, Merit-cum means based scholarship and Maulana Azad National Fellowship for minority students, 30% of scholarships/fellowships have been reserved for girls belonging to minority communities.

(ii) There is an exclusive scheme implemented by Maulana Azad Education Foundation, called Maulana Azad National Scholarship for Meritorious girls belonging to minority communities under which the scholarship of Rs.12000/ per annum is granted to girl students who have passed class X and taken admission in class XI, and whose parent's/ guardian's total annual income is less than Rs. One Lakh.

(iii) National Minority Development and Finance Corporation (NMDFC) implements an exclusive scheme viz. Mahila Samridhy Yojana, for women belonging to minority communities. Under the micro-finance scheme of NMDFC, 90% beneficiaries are women which include the beneficiaries under Mahila Samridhy Yojana. Under the Term Loan Scheme of NMDFC, 30% beneficiaries are women.

(b) The State-wise details of scholarships/fellowships sanctioned, including the State of Andhra Pradesh, are at Annexure I to V. Further, the State-wise details of women beneficiaries belonging to minority communities under the schemes of NMDFC including the State of Andhra Pradesh, are at Annexure VI (A and B) and VII (A and B). It may be mentioned that during the period 2008-09 to 2010-11, no beneficiaries could be assisted in the State of Andhra Pradesh under the schemes of NMDFC, as the State Channelising Agency i.e. A.P. State Minorities Financial Corporation (APSMFC) has stopped implementing schemes of NMDFC in Andhra Pradesh.

(c) Does not arise.

(d) No specific survey has been undertaken with regard to status on inequalities in rural areas compared to urban areas.